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Title: Constitution (Amendment) Bill, 2015 (insertion of new article 15A).

(Insertion of new article 15A)

SHRI ADHALRAO PATIL SHIVAJIRAO (SHIRUR): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI ADHALRAO PATIL SHIVAJIRAO: Sir, I introduce the Bill.

15.33 hrs